

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s GRAMEEN IMPACT VENTURES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	GRAMEEN IMPACT VENTURES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04.07.2019
3.	AUTHORITY UNDER WHICH CORPORAT PERSON IS INCORPORATED/ REGISTERED	ROC- Delhi
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67100HR2019PTC081292
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	E-86, LGF, Suncity Sector 54, Golf Course Road, Gurugram, Haryana- 122011
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13/02/2025 (Resolution was passed by the shareholders at the Extraordinary General Meeting held on 13/02/2025 wherein the resolution for initiation of Voluntary Liquidation was approved.
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: AAA Insolvency Professionals LLP (Through Authorized Representative i.e. Ankit Goel) IBBI Reg No.: IBBI/IPE-0002/IPA-1/2022-23/50001 Email Address: ankitgoel@aaainsolvency.com info@aaainsolvency.com Address: AAA House, 64, Okhla Estate Marg, Near Modi Mills, Okhla Phase III, Okhla Industrial Estate, New Delhi - 110020 Telephone No: 011 4666 4622
8.	EMAIL ID FOR CLAIM SUBMISSION	grameenventure.ibc@gmail.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	15.03.2025

Notice is hereby given that M/s GRAMEEN IMPACT VENTURES PRIVATE LIMITED has commenced voluntary liquidation on 13/02/2025. The stakeholders of M/s. GRAMEEN IMPACT VENTURES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 15.03.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only (against item 8). All other stakeholders may submit the proof of claims in person, by post or by electronic means (against item 7 or 8). Submission of false or misleading proofs of claim shall attract penalties.

On behalf of AAA Insolvency Professionals LLP

Sd/-

Mr. Ankit Goel

Authorized representative and signatory of

AAA Insolvency Professionals LLP

**Liquidator in the matter of M/S. GRAMEEN IMPACT VENTURES
PRIVATE LIMITED**

IBBI Registration No. - IBBI/IPE-0002/IPA-1/2022-23/50001

Date: 18/02/2025

Place: New Delhi